

In the National Company Law Tribunal, Jaipur

Item No. 213
CP No. 10/59/2017
TA No. 41/2018

UNDER SECTION 58/59 OF COMPANIES ACT, 2013

In the matter of:

Mahesh Kumar Jalan

.....Applicant/Petitioners

VS.

M/s Prestige City Developers Pvt. Ltd.

.....Respondent

Order delivered on 25.10.2019

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER


For Petitioner (s) : Saumil Sharma, Adv. on behalf of
Amol Vyas, Adv.

For Respondent(s) : None-appeared

ORDER

Proxy Counsel Mr. Saumil Sharma has appeared on behalf of counsel for the petitioner Mr. Amol Vyas, Adv. No one has appeared on behalf of respondent.

Post the matter to 20.11.2019.



(RAGHU NAYYAR)
TECHNICAL MEMBER



(P. S. N. PRASAD)
JUDICIAL MEMBER